

(c) whether any State has raised any objections to Government's letters to them in this behalf; and

(d) if so, their nature?

**The Minister of Revenue and Civil Expenditure (Shri M. C. Shah):** (a) All the States have not passed resolutions under Article 252(1) of the Constitution accepting, in respect of agricultural land, the Estate Duty Act.

(b) The States which have not so far passed the necessary resolution are, West Bengal, Mysore, Madras, Andhra and PEPSU.

(c) and (d). West Bengal has decided to have its own legislation on the subject, and Andhra wishes to defer consideration until it has watched the effects of other taxation measures undertaken by it. Other States are not expected to raise any objection.

#### NATIONAL ARCHIVES

**\*2453. Shri S. C. Samanta:** Will the Minister of Education be pleased to state:

(a) when the air-conditioning works of the National Archives commenced;

(b) how far the methods of cleaning, fumigating, repiaring and rehabilitating its records have been mechanised up-to-date;

(c) the sources from which the technical equipments have been procured and, at what cost; and

(d) the strength of technical staff appointed since 1949-50 in connection with the preservation and administration of its records scientifically?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) 1954-55.

(b) Cleaning and fumigation methods have been brought up-to-date. In regard to repair and rehabilitation, latest methods are being introduced.

(c) Mostly from U.S.A. at a cost of about Rs. 1,40,000/-.

(d) 44 (forty four).

#### SUPPLY OF NEWSPAPERS

**\*2454. Shri Gidwani:** Will the Minister of Home Affairs be pleased to state

(a) whether newspapers are supplied free of cost to the Ministers, Deputy Ministers and Parliamentary Secretaries to Government; and

(b) if so, how much amount was spent in 1954-55 on this account?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) and (b). Information is being collected and will be laid on the Table of the House, as soon as it is available.

#### UNIVERSITY EDUCATION COMMISSION

**\*2455. Sardar Akarpuri:** Will the Minister of Education be pleased to state:

(a) the recommendations of the University Education Commission, which have been accepted and implemented by Government; and

(b) whether Government propose to recommend to the Delhi University to provide facilities for night classes in commercial subjects to shop assistants and small businessmen?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) A statement is laid on the Table of the House. [See Appendix XI, annexure No. 50].

(b) No, Sir. The matter primarily concerns the Delhi University.

#### बुद्ध सामग्री के कारखाने

**\*२४५६. श्री राम शरण :** क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार के अन्य विभागों और गैर-सरकारी उपभोक्ताओं के लिये १९५४ में बुद्ध सामग्री के कारखानों द्वारा, सैनिक सामान को छोड़ कर, किस किस प्रकार का सामान बनाया गया ; और